

**HIGH COURT OF SIKKIM
GANGTOK**

No. 300/HCS

Date: 07/10/2016

OFFICE MEMORANDUM

It is hereby informed that Mr. N.G. Sherpa, Registrar, High Court of Sikkim, member of the Sikkim Superior Judicial Service has assumed the charge of the Office of Registrar General, High Court of Sikkim with effect from 04.10.2016

All demi-official, confidential and personnel communications intended for the Registrar General, High Court of Sikkim, may be addressed to him as per details given below.

ADDRESS	TELEPHONE NO.
Mr. N.G. Sherpa, Registrar General, High Court of Sikkim, Gangtok- 737101	Office- 202280 203529 (Fax) STD Code: 03592 9733171625 (M) Email Address: nimagsherpa@gmail.com

By order,

Sd/-
(K.W. Bhutia)
REGISTRAR

Memo No. : V(200)Confdl/HCS/ 6439-474

Dated: 07/10/2016

Copy to:

1. The Chief Secretary, Government of Sikkim, Gangtok.
2. The Commissioner -cum- Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
3. The Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
4. The Secretary General, Supreme Court of India, New Delhi.
5. The Member Secretary, National Court Management System (NCMS), Supreme Court of India, New Delhi.
6. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
7. The Judicial Member, eCommittee, Supreme Court of India, New Delhi.
8. The Secretary, Mediation and Conciliation Project Committee, Supreme Court of India.

9. The Registrar General, High Court of _____.
10. The District & Sessions Judge (South) at Namchi.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (North) at Mangan.
13. The District & Sessions Judge (West) at Gyalshing.
14. The Chief Judicial Magistrate-cum- Civil Judge (East & North) at Gangtok.
15. The Chief Judicial Magistrate-cum-Civil Judge (South & West) I/C at Namchi.
16. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
17. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
18. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
19. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
20. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
21. The Civil Judge-cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
22. The Special Secretary, Sikkim State Legal Services Authority, Gangtok.
23. The Principal Secretary, Department of Personnel, Administrative Reforms and Training, Government of Sikkim, Gangtok.
24. The Principal Secretary, Finance, Revenue & Expenditure Department, Government of Sikkim, Gangtok.
25. The Special Secretary, Home Department, Government of Sikkim, Gangtok.
26. The Principal Secretary, Law Department, Government of Sikkim, Gangtok.
27. The Joint Secretary, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
28. The Director, National Judicial Academy, Bhadbhada Road, P.O. Suraj Nagar, Bhopal.
29. The DIGP/Course Coordinator, LNIN National Institute of Criminology, Ministry of Home Affairs, Government of India, Outer Ring Road, Rohini, New Delhi.
30. Additional Director, Directorate of Forensic Science, Gujarat State, Sector 18/A, B/h. Police Bhavan, Gandhinagar.
31. The Chief Accounts Officer, Pay and Accounts Office, Government of Sikkim, Gangtok.
32. The Gazette Section for publication in Government Gazette.
33. All Section Incharge, High Court of Sikkim.
34. Notice Board,
35. Personal File and
36. Guard File. "


16-16-2016
REGISTRAR